

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 70 of 2013

Dated : 11th October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Wardha Power Company Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand Ganesan

Counsel for the Respondent(s) : Ms. Deepa Chavan,
Mr. Niraj Shah &
Ms. Ramni Taneja for R-2
Ms. Sujatha Balachander for R-3
Mr. Buddy A Ranganadhan for R-1
Mr. Amit Kapur,
Ms. Poonam Verma &
Mr. Ankit Shah for R-4

ORDER

We have heard the Learned Counsel for the Appellant at length.

Post the matter for further hearing on **28.10.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**